

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 239 of 2013 & 246 of 2013**

**Dated : 28<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Appeal No. 239 of 2013**

**Biomass Energy Developers Association & Ors. ... Appellant(s)**  
**Versus**  
**Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary

Counsel for the Respondent(s) : Mr. K.V. Mohan &  
Mr. K.V. Balakrishnan for R-1/APERC

Mr. A Subba Rao for R-2 to R-5

**Appeal No. 246 of 2013**

**Agri Gold Products Ltd. & Ors. ... Appellant(s)**  
**Versus**  
**Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. K.V. Mohan &  
Mr. K.V. Balakrishnan for R-1/APERC

Mr. A Subba Rao for R-2 to R-4

**ORDER**

We have heard the learned counsel for the parties.

**Judgment is Reserved.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

vt